

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2993
TO BE ANSWERED ON 08.08.2023**

AARAKSHAN NAYAY ADALAT

2993. SHRI S. VENKATESAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there was a suggestion before 14 years to establish “Aarakshan Nyay Adalat” to ensure implementation of reservation policy in effective manner and if so, the details thereof;
- (b) whether the ministry has recommended or proposes to establishment of “Aarakshan Nyay Adalat” and if so, the details thereof; and
- (c) whether the Government proposes to bring special law to enforce reservation instead of through executive notification and if so, the details thereof?

**ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

- (a): No such suggestion has come to the notice of this Ministry.
- (b) and (c): No Sir.
